

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण
CUTTACK BENCH
कटक खंडपीठ

ORDER SHEET OF THE HEARING ON 13th MARCH, 2023, 10:30 A.M.

TP No. 115/CTB/2019, (CP No. 187/MB/2018), IA (IB) No. 193/CB/2022
IA (IB) No. 13/CB/2023, IA (IB) No. 47/CB/2023

Present: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad

Name of the Company	Kasa Anlagen India Pvt. Ltd. -Vs- Mcchem Anlagen Energies & Infratech Pvt. Ltd.
Under Section	433 (E),(F), (9 IBC)

For Petitioner (s)

Mr. Umesh Ch. Sahoo, Adv.

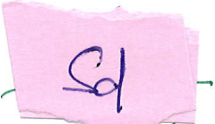
For Respondent (s)

Mr. S. K. Acharya, Adv. (For Liq.)
Mr. Swayamjit Rout, Adv. R2 (IA 13/23)

ORDER

Both sides counsel present. Matter adjourned to 21.03.2023.


Satya Ranjan Prasad
Member (Technical)


P. Mohan Raj
Member (Judicial)